66

1 2	3	4	5
3. Calicut-Doha-Bahrain	997/998	36.61	1.60
4. Bombay-Calicut- Ra'khaima-Sharjah	996/994	21.79	2.42
5. Bombay-Calicut-Sharjah	989/990	76.13	12.15
1997-98 (Provisional)			
Bombay-Calicut-Fujairah- Sharjah	991/992	14.71	0.85
2. Calicut-Doha-Bahrain	997/998	52.61	7.47
Bombay-Calicut-Ra'khaima Sharjah	a-993/994.	17.08	0.12
4. Bombay-Calicut-Sharjah	989/990	85.17	18.18
5. Bombay-Calicut-Sharjah	677/678	2.19	(1.04)
6. Calicut-Goa-Kuwait	995/996	26.12	(5.02)

## Provident Fund Scheme in Air India

1843. SHRI BASUDEB ACHARIYA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the employees' contribution towards Provident Fund is revised from time to time as per Government guidelines; and
- (b) if so, details thereof alongwith the contributions made by the Air India?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) The minimum rate of Provident Fund under the Employees Provident Fund and Miscellaneous Provisions Act. 1952 has been enhanced from 8.33% to 10% and the maximum from 10% to 12% with effect from 22.09.1997. However, this Act is not applicable to Air India. The employees contribution towards provident fund in Air India is 10%.

## Manufacturing of Coaches

1844. SHRI P. SANKARAN: Will the Minister of RAILWAYS be pleased to state:

- (a) the coach manufacturing capacity in the country and the details of coaches manufactured during each of the last three years and current year, factory-wise;
- (b) whether this is too short from the actual demand:
- (c) if so, the shortage of passenger coaches, zone/ division-wise: and

(d) the remedial measures taken to overcome this problem?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) The coach manufacturing capacity in the country and the details of coaches manufactured during each of the last three years and current year:

Year	Installed Capacity	Coaches manufactured
1995-96	2848	1752
1996-97	do	2168
1997-98	do	2278
1998-99 (Upto Oct. '98)	do	1324

- (b) No, Sir. The orders for manufacture of coaches are placed according to requirement of coaches based on traffic projections.
  - (c) and (d) Do not arise.

[Translation]

## Development of Civil Aviation in Bihar

1845. SHRI RAJO SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of sanctioned projects for the development of Civil Aviation in Bihar during the Ninth Five Year Plan;
- (b) the projects on which work has since been started and whether the progress of these work is according to the schedule; and
- (c) if not, the steps taken/proposed to be taken to get these projects completed timely?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) The following airport projects in Bihar have been sanctioned during the 9th Five Year Plan:

- Extension/modification of the terminal building complex at Patna at an estimated cost of Rs. 9 crores.
- (ii) Expansion of Apron and construction of new link taxiway at Patna Airport.
- (b) Expansion/modification of terminal building work at Patna was awarded in December, 1993 and was